## IN THE NATIONAL COMPANY LAW TRIBUNAL COURT -III, NEW DELHI.

Appeal No.208/2017

In the matter of:

M/s. Mistral Impex Pvt. Ltd.

...Appellant

SECTION: Under Section 252(3)

Order delivered on 07.12.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the Appellant For the Intervener Amarendra Kumar Rai, CS. Manish Raj, CP for ROC, Delhi.

## ORDER

Due to paucity of time the matter is adjourned to 16.01.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

\*KCS\*